

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

## [ For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

# HONOURABLE THE CHIEF JUSTICE HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

**COURT NO: 1** 

#### [DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
42	WP(C)/6082/2021	DOLLY MAHANTA AND 23 ORS.  Versus  THE STATE OF ASSAM AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
		ADMISSION		
	WA/106/2020 FIXED	BIRENDRA LAHKAR  Versus  THE STATE OF ASSAM AND 3 ORS	MR. A SHARIF MS P BARMAN MR. M ALAM	GA, ASSAM SC, FINANCE
		<u>ORDERS</u>		
	WA/160/2018 FIXED, WITH WA/168/2010 (D/O), WA/244/2017 (D/O), SA/74/1997 (D/O)	MUSTT JUNUFA BIBI Versus MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
	I.A.(Civil)/180/2021 FIXED, WITH PIL/70/2018 (D/O) in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS  Versus  THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS	MR. R C SAIKIA MR S DAS	GA, ASSAM SC. REVENUE
	<b>WITH</b> Review.Pet./11/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. K I MAZUMDER MR B CHANDA MS A YESMIN	GA, ASSAM MR H K HAZARIKA MS. N BORDOLOI SC. REVENUE

#### WITH I.A.(Civil)/1480/2020 ASSAM SOCIETY OF CENTRE OF MR. R C SAIKIA MR. K I MAZUMDER **in** Review.Pet./11/2020 EXCELLENCE AND 11 ORS. MR. S DAS MR. B C DAS Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS. **HEARING** WA/201/2018 SRI RINGKHANG KHUNGUR BAGLARI MRS N SAIKIA SC, ELEM. EDU **FIXED** AND 64 ORS MR. A SAIKIA GA, ASSAM MRS. P GOSWAMI SC, FINANCE DEPTT. Versus THE STATE OF ASSAM AND 5 ORS MS. L BORGOHAIN SC, BTC WITH I.A.(Civil)/2404/2018 SRI RINGKHANG KHUNGUR BAGLARI MRS N SAIKIA SC, ELEM. EDU AND 64 ORS in WA/201/2018 MR. A SAIKIA GA, ASSAM Versus MRS. P GOSWAMI SC, BTC THE STATE OF ASSAM AND 5 ORS MS. L BORGOHAIN SC, FINANCE DEPTT. WITH WA/212/2018 MOHESWAR BRAHMA AND 6 ORS MRS. P GOSWAMI SC, ELEM. EDU Versus MRS N SAIKIA GA, ASSAM THE STATE OF ASSAM AND 5 ORS MS. L BORGOHAIN SC, BTC MR. A SAIKIA SC, FINANCE **WITH** MRS. P GOSWAMI 48 WA/214/2018 SRI PRAFULLA BASUMATARY AND 114 SC, ELEM. EDU ORS MRS N SAIKIA GA, ASSAM MS. L BORGOHAIN SC. BTC Versus THE STATE OF ASSAM AND 5 ORS MR. A SAIKIA SC, FINANCE WITH 49 WA/215/2018 SRI BIJAY CH. BORO AND 42 ORS MRS. P GOSWAMI SC, ELEM. EDU Versus MRS N SAIKIA GA, ASSAM THE STATE OF ASSAM AND 5 ORS MS. L BORGOHAIN SC, BTC MR. A SAIKIA SC, FINANCE WITH I.A.(Civil)/4271/2019 SRI BIJAY CH. BORO AND 42 ORS MRS. P GOSWAMI SC, ELEM. EDU in WA/215/2018 Versus MRS N SAIKIA SC, BTC THE STATE OF ASSAM AND 5 ORS MS. L BORGOHAIN WITH 50 WA/222/2018 SRI DANSWRANG BORO AND 43 ORS MRS. P GOSWAMI SC, ELEM. EDU Versus MRS N SAIKIA GA, ASSAM THE STATE OF ASSAM AND 5 ORS MS. L BORGOHAIN SC, BTC MR. A SAIKIA SC, FINANCE WITH WA/239/2018 SRI MAZUMDER BRAHMA AND 54 ORS MRS. P GOSWAMI SC, ELEM. EDU 51 Versus MRS N SAIKIA GA. ASSAM THE STATE OF ASSAM AND 5 ORS SC, BTC MR. A SAIKIA MS. L BORGOHAIN SC, FINANCE DEPTT. WITH WA/255/2018 SRI LOKNATH BASUMATARY AND6 ORS MRS. P GOSWAMI SC, ELEM. EDU Versus MRS N SAIKIA GA, ASSAM SC, BTC THE STATE OF ASSAM AND 5 ORS MR. A SAIKIA MS. L BORGOHAIN SC, FINANCE WITH WA/257/2018 SRI RAMCHARAN BRAHMA AND 21 ORS MRS. P GOSWAMI SC, ELEM. EDU GA, ASSAM Versus MRS N SAIKIA THE STATE OF ASSAM AND 6 ORS MS. L BORGOHAIN SC, BTC MR. A SAIKIA SC, FINANCE WITH SRI RAMCHARAN BRAHMA AND 21 ORS MRS. P GOSWAMI SC, ELEM. EDU I.A.(Civil)/3980/2018 MRS N SAIKIA GA, ASSAM in WA/257/2018 Versus THE STATE OF ASSAM AND 6 ORS MS. L BORGOHAIN SC, BTC SC, FINANCE WITH WA/49/2019 SRI RINGKHANG KHUNGUR BAGLARI MRS N SAIKIA AND 72 ORS MRS. P GOSWAMI Versus MS. I BORGOHAIN THE STATE OF ASSAM AND 5 ORS

55 WA/122/2021 FIXED

# THE NATIONAL INSTITUTE FOR OPEN SCHOOLING AND 3 ORS

MRS. R BORAH MR. D BORAH

## MS. S B CHOUDHURY

**Versus**PRINCE WAZIM A. MAJUMDAR AND ANR

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LEAVE NOTE OF ADVOCATES FOR 22/1	1/2021
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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	To	27-11-2021
11)	MR P K BORAH	18-11-2021	To	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021
26)	MR A KALITA	22-11-2021	To	05-12-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE N. KOTISWAR SINGH HONOURABLE MRS. JUSTICE MALASRI NANDI

**COURT NO: 2** 

### [DIVISION BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO DIVISION BENCH-II), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
ADMISS					
46	WA/311/2021 FIXED	NAZARA AHMED  Versus  THE STATE OF ASSAM AND 5 (		MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM MR R DHAR (R-3) MR P NAYAK (R-5 & 6) MS. M BHATTACHARYYA(R-1 & 4) MS. N BORDOLOI (R-2) SC, GMC SC, REVENUE
==== ====	NOTE OF ADVOCATES FOR 22		=====		==========
-					
1)	DR. B N GOGOI	 27-10-2021	То	26-11-2021	
2)	MR. A CHAMUAH	22-11-2021	То	25-11-2021	
3)	MR. A THAKUR	22-11-2021	To	26-11-2021	
4)	MR. L P SHARMA	25-10-2021	То	23-12-2021	
5)	MR. R K JAIN	27-10-2021	То	10-12-2021	
6)	MR. R C SANCHATI	10-11-2021	То	29-11-2021	
7)	MR S SANCHETI	11-11-2021	То	26-11-2021	
8)	MR. A DAS	13-11-2021	То	30-11-2021	
9)	MR. N SHARMA	15-11-2021	То	25-11-2021	
10)	MR. J SARMAH	15-11-2021	To	27-11-2021	
11)	MR P K BORAH	18-11-2021	То	22-11-2021	
12)	MS. T GOSWAMI	16-11-2021	То	02-12-2021	
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021	

14	MR. A SATTAR	24-11-2021	To	30-11-2021
15	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16	MR B ACHARYYA	16-11-2021	To	10-12-2021
17	) MR S SARMA	15-11-2021	To	03-12-2021
18	MR A GOENKA	15-11-2021	To	26-11-2021
19	) MR. N DHAR	22-11-2021	To	22-12-2021
20	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21	) MR R GOENKA	22-11-2021	To	26-11-2021
22	MR. S U AHMED	22-11-2021	To	22-11-2021
23	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25	) MR. P TELI	22-11-2021	To	24-11-2021
26	) MR A KALITA	22-11-2021	To	05-12-2021



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[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

**COURT NO: 3** 

#### [CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV,FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

## COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
70	WP(C)/4495/2021 FIXED	M/S MADAN MOHAN JAIN AND SONS  Versus  THE CHIEF ENGINEER PWD (BORDER ROADS AND NEC WORKS)	MR. R A HAZARIKA MR R YASIN	SC, PWD ROAD
71	WP(C)/5378/2021 FIXED	ABUL MANJURUL ISLAM  Versus  THE UNION OF INDIA AND 4 ORS	MR N K DEKA MR H BARUAH MR P P PHUKAN	SC, NF RLY
72	WP(C)/6097/2021 FIXED	A. SUBAN AND 8 ORS  Versus  THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MR Z RAHMAN	SC, CO OP
73	<b>WITH</b> WP(C)/3991/2021	HASAN ALI <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH			
	I.A.(Civil)/1807/2021 in WP(C)/3991/2021	TENGAGURI S.S, LTD. AND 11 ORS.  Versus  SRI HASAN ALI AND ORS. F	MS A HUSSAIN MR Z RAHMAN	SC, CO OP MR. A B T HAQUE
	WITH			
74	WP(C)/4457/2021	SULTAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH			
	I.A.(Civil)/1804/2021 in WP(C)/4457/2021	MD. DULAL ALI AND 9 ORS. <b>Versus</b> SULTAN ALI AND 5 ORS.	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, CO OP MR. A B T HAQUE
75	WP(C)/6192/2021 B/O	BIRBAL RABIDAS AND 3 ORS  Versus  THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM

**ORDER (STAY VACATING)** 

77 W FI 78 W 79 R 80 W	WP(C)/5606/2021  WP(C)/4224/2021  FIXED  WITH  WP(C)/4329/2020  WITH  Review.Pet./75/2021	JIABUR RAHMAN LASKAR  Versus  THE STATE OF ASSAM AND 6 ORS  ADMISSION  SRICHARAN DAS  Versus  ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 OF  SRICHARAN DAS  Versus  THE STATE OF ASSAM AND 6 ORS  SRICHARAN DAS  Versus  BISWAMBOR BISWAS AND 3 ORS.  M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD.,	l S	MR. M KHAN MR J RAHMAN MR R ISLAM  MR. M CHOUDHURY MR S KHOUND MR D J MEDHI  MR S KHOUND MR. D DAS, SR.	SC, CO OP MR M J QUADIR (FOR CAVEATOR) MR. K MIRA (FOR CAVEATOR) MR S S ISLAM (FOR CAVEATOR)  SC, AFDC  GA, ASSAM MR. S K TALUKDAR
78 W 78 W 79 R 80 W FI  EAVE NO 1) 2) 3) 4) 5) 7) 3) 10) 11) 12)	WITH WP(C)/4329/2020  WITH Review.Pet./75/2021	SRICHARAN DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 OF SRICHARAN DAS Versus THE STATE OF ASSAM AND 6 ORS SRICHARAN DAS Versus BISWAMBOR BISWAS AND 3 ORS. M/S PANCHGRAM FISHERY CO	S	MR S KHOUND MR D J MEDHI MR S KHOUND	GA, ASSAM
78 W 78 W 79 R 80 W FI  EAVE NO 1) 2) 3) 4) 5) 7) 3) 10) 11) 12)	WITH WP(C)/4329/2020  WITH Review.Pet./75/2021	Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 OF SRICHARAN DAS Versus THE STATE OF ASSAM AND 6 ORS SRICHARAN DAS Versus BISWAMBOR BISWAS AND 3 ORS. M/S PANCHGRAM FISHERY CO	S	MR S KHOUND MR D J MEDHI MR S KHOUND	GA, ASSAM
78 W 79 R 80 W FI 80 W	NP(C)/4329/2020  NITH Review.Pet./75/2021  NP(C)/5606/2021	Versus THE STATE OF ASSAM AND 6 ORS SRICHARAN DAS Versus BISWAMBOR BISWAS AND 3 ORS. M/S PANCHGRAM FISHERY CO			The state of the s
79 R  80 W FI  ======  EAVE NO  1) 2) 3) 4) 5) 7) 3) 9) 10) 11) 12)	Review.Pet./75/2021 NP(C)/5606/2021	<b>Versus</b> BISWAMBOR BISWAS AND 3 ORS. M/S PANCHGRAM FISHERY CO			MS. S GHOSH SC, AFDC
FI ====== =============================		M/S PANCHGRAM FISHERY CO		MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
EAVE NO 1) 2) 3) 4) 5) 7) 8) 9) 10) 11)	FIXED	Versus THE ASSAM FISHERIES DEVELOPM CORPORATION LIMITED AND 3 OF		MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI	GA, ASSAM
3) 4) 5) 5) 7) 3) 9) 10) 11)	DR. B N GOGOI	27-10-2021	To	26-11-2021	
4) 5) 7) 3) 9) 10) 11)	MR. A CHAMUAH MR. A THAKUR	22-11-2021 22-11-2021	To To	25-11-2021 26-11-2021	
5) 5) 7) 3) 9) 10) 11)	MR. L P SHARMA	25-10-2021	То	23-12-2021	
5) 7) 3) 9) 10) 11)	MR. R K JAIN	27-10-2021	То	10-12-2021	
7) 3) 9) 10) 11)	MR. R C SANCHATI	10-11-2021	То	29-11-2021	
3) 9) 10) 11)	MR S SANCHETI	11-11-2021	То	26-11-2021	
0) .0) .1) .2)	MR. A DAS	13-11-2021	To	30-11-2021	
.1) .2)	MR. N SHARMA	15-11-2021	To	25-11-2021	
.2)	MR. J SARMAH	15-11-2021	To	27-11-2021	
	MR P K BORAH	18-11-2021	To	22-11-2021	
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021	
,	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021	
L4)	MR. A SATTAR	24-11-2021	To	30-11-2021	
L <b>5</b> )	MD LLV DODTLIAVID	18-11-2021	To	24-11-2021	
.6)	MR. U K BORTHAKUR	16-11-2021	To	10-12-2021	
.7)	MR B ACHARYYA	15-11-2021	То	03-12-2021	
.8)	MR B ACHARYYA MR S SARMA	15-11-2021	То	26-11-2021	
L9)	MR B ACHARYYA MR S SARMA MR A GOENKA	22-11-2021	То	22-12-2021	
20)	MR B ACHARYYA MR S SARMA MR A GOENKA MR. N DHAR		To	26-11-2021	
21)	MR B ACHARYYA MR S SARMA MR A GOENKA MR. N DHAR MR. B CHAKRABORTY	17-11-2021	To	26-11-2021	
22)	MR B ACHARYYA MR S SARMA MR A GOENKA MR. N DHAR MR. B CHAKRABORTY MR R GOENKA	17-11-2021 22-11-2021		22-11-2021	
23)	MR B ACHARYYA MR S SARMA MR A GOENKA MR. N DHAR MR. B CHAKRABORTY MR R GOENKA MR. S U AHMED	17-11-2021 22-11-2021 22-11-2021	То	ハン 1つ つへつ1	
24)	MR B ACHARYYA MR S SARMA MR A GOENKA MR. N DHAR MR. B CHAKRABORTY MR R GOENKA MR. S U AHMED MR. J I BORBHUIYA	17-11-2021 22-11-2021 22-11-2021 18-11-2021	To To	03-12-2021	
25) 26)	MR B ACHARYYA MR S SARMA MR A GOENKA MR. N DHAR MR. B CHAKRABORTY MR R GOENKA MR. S U AHMED	17-11-2021 22-11-2021 22-11-2021	То	03-12-2021 26-11-2021 24-11-2021	



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

**COURT NO: 4** 

#### [CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-III, FROM ITEM NO. 1 TO 67 ) ALONG WITH THE FOLLOWING MATTERS

Sr.No	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
47	I.A.(Civil)/1945/2021 CONNECTED TO ITEM NO. 43 IN THE DAILY CAUSE LIST in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
		ADMISSION		
48	WP(C)/5649/2018 FIXED	TAIJUDDIN AHMED  Versus  THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MR B C MUCHAHARY	GA, ASSAM MR. B M CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY
49	WP(C)/815/2019 FIXED	HAMID ALI  Versus  THE STATE OF ASSAM AND 5 ORS.	MR. M I HUSSAIN MR. M ALI	GA, ASSAM SC, REVENUE
50	WP(C)/2606/2019 FIXED	SAMAD ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM MR. A DHAR MR. N J GOGOI (R-2) MD F FARIDI SC, A S A M B
51	WP(C)/8779/2019 FIXED	IMRAN HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, NHM
		ORDERS		
52	I.A.(Civil)/1995/2021 CONNECTED WITH ITEM NO. 38 IN THE DAILY CAUSE LIST <b>in</b> WP(C)/4336/2021	MD. INJAMUL HAQUE  Versus  THE UNION OF INDIA AND 3 ORS	MRS. B GOGOI MR. ANUPAM SARMA	ASSTT.S.G.I.

1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA	22-11-2021	To	25-11-2021
3)	MR. A THAKUR	22-11-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	То	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	То	27-11-2021
11)	MR P K BORAH	18-11-2021	То	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	То	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	То	30-11-2021
14)	MR. A SATTAR	24-11-2021	То	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	То	24-11-2021
16)	MR B ACHARYYA	16-11-2021	То	10-12-2021
17)	MR S SARMA	15-11-2021	То	03-12-2021
18)	MR A GOENKA	15-11-2021	То	26-11-2021
19)	MR. N DHAR	22-11-2021	То	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	То	26-11-2021
21)	MR R GOENKA	22-11-2021	То	26-11-2021
22)	MR. S U AHMED	22-11-2021	То	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	То	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	То	26-11-2021
25)	MR. P TELI	22-11-2021	То	24-11-2021
26)	MR A KALITA	22-11-2021	То	05-12-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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## [ For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

### HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

**COURT NO: 6** 

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 (RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		BAIL HEARIN	IG (BA)		
54	Bail Appln./2912/2021 FIXED	JAYANTA HALOI <b>Versus</b> THE STATE OF ASSAM		MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
		BAIL HEAF	RING		
55	AB/3621/2021 FIXED, BY SLIP	MOIN UDDIN CHOWDHURY  Versus  THE STATE OF ASSAM		MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
====	=======================================	======			
=== LEAVI	E NOTE OF ADVOCATES FOR 2				
===: LEAVI -					
- 			To	26-11-2021	
===: LEAVI -  1) 2)	E NOTE OF ADVOCATES FOR 2	2/11/2021	То То	26-11-2021 25-11-2021	
 1) 2)	E NOTE OF ADVOCATES FOR 2	2/11/2021   27-10-2021			
1) 2) 3)	DR. B N GOGOI MR. A CHAMUAH	2/11/2021 	То	25-11-2021	
1) 2) 3)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR	2/11/2021 	To To	25-11-2021 26-11-2021	
1) 2) 3) 4)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA	2/11/2021	To To To	25-11-2021 26-11-2021 23-12-2021	
1) 2) 3) 4) 5)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN	2/11/2021  27-10-2021 22-11-2021 22-11-2021 25-10-2021 27-10-2021	To To To	25-11-2021 26-11-2021 23-12-2021 10-12-2021	
1) 2) 3) 4) 5) 6)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN MR. R C SANCHATI	2/11/2021  27-10-2021 22-11-2021 22-10-2021 27-10-2021 10-11-2021	To To To To	25-11-2021 26-11-2021 23-12-2021 10-12-2021 29-11-2021	
1) 2) 3) 4) 5) 6) 7)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN MR. R C SANCHATI MR S SANCHETI	2/11/2021  27-10-2021 22-11-2021 25-10-2021 27-10-2021 10-11-2021 11-11-2021	To To To To To To	25-11-2021 26-11-2021 23-12-2021 10-12-2021 29-11-2021 26-11-2021	
1) 2) 3) 4) 5) 6) 7) 8)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN MR. R C SANCHATI MR S SANCHETI MR. A DAS	2/11/2021  27-10-2021 22-11-2021 22-11-2021 25-10-2021 27-10-2021 10-11-2021 11-11-2021 13-11-2021	To To To To To To To To	25-11-2021 26-11-2021 23-12-2021 10-12-2021 29-11-2021 26-11-2021 30-11-2021	
-  1)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN MR. R C SANCHATI MR S SANCHETI MR. A DAS MR. N SHARMA	2/11/2021  27-10-2021 22-11-2021 25-10-2021 27-10-2021 10-11-2021 11-11-2021 13-11-2021 15-11-2021	To To To To To To To To To	25-11-2021 26-11-2021 23-12-2021 10-12-2021 29-11-2021 26-11-2021 30-11-2021 25-11-2021	

13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
14)	MR. A SATTAR	24-11-2021	To	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021
17)	MR S SARMA	15-11-2021	To	03-12-2021
18)	MR A GOENKA	15-11-2021	To	26-11-2021
19)	MR. N DHAR	22-11-2021	To	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021
26)	MR A KALITA	22-11-2021	То	05-12-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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### [ For Monday, 22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES] [HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

**COURT NO: 7** 

#### [CIVIL BENCH-II

19)

MR. N DHAR

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 5 HAS BEEN WRONGLY LISTED IN THE DAILY CAUSE LIST

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No	. Case Number 	Main Parties		Petitioner Advocate	Respondent Advocate
====		=======================================	=====		
.EAVE	NOTE OF ADVOCATES FOR 22				
 1)	DR. B N GOGOI	27-10-2021	То	26-11-2021	
2)	MR. A CHAMUAH	22-11-2021	To	25-11-2021	
3)	MR. A THAKUR	22-11-2021	To	26-11-2021	
1)	MR. L P SHARMA	25-10-2021	To	23-12-2021	
5)	MR. R K JAIN	27-10-2021	To	10-12-2021	
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021	
7)	MR S SANCHETI	11-11-2021	To	26-11-2021	
8)	MR. A DAS	13-11-2021	To	30-11-2021	
9)	MR. N SHARMA	15-11-2021	To	25-11-2021	
10)	MR. J SARMAH	15-11-2021	To	27-11-2021	
11)	MR P K BORAH	18-11-2021	To	22-11-2021	
12)	MS. T GOSWAMI	16-11-2021	To	02-12-2021	
13)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021	
14)	MR. A SATTAR	24-11-2021	To	30-11-2021	
15)	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021	
16)	MR B ACHARYYA	16-11-2021	To	10-12-2021	
17)	MR S SARMA	15-11-2021	To	03-12-2021	
18)	MR A GOENKA	15-11-2021	To	26-11-2021	

To

22-12-2021

22-11-2021

20)	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21)	MR R GOENKA	22-11-2021	To	26-11-2021
22)	MR. S U AHMED	22-11-2021	To	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25)	MR. P TELI	22-11-2021	To	24-11-2021
26)	ΜΡ Δ ΚΔΙΙΤΔ	22-11-2021	Tο	05-12-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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## [ For Monday,22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

#### HONOURABLE MR. JUSTICE AJIT BORTHAKUR

**COURT NO: 11** 

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63 ) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		BAIL HEARIN	G (BA)		
73	Bail Appln./3208/2021 CONNECTED WITH ITEM NO 36 IN THE DAILY CAUSELIST.	THE STATE OF ASSAM		MS. P BORAH MS. B M LAHKAR	PP, ASSAM
		BAIL HEAF	RING		
74	AB/2491/2021 FIXED	NIPUN KAMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM		MR. A KHANIKAR	PP, ASSAM
====					
_EAVE	E NOTE OF ADVOCATES FOR 22/11/2				
	ENOTE OF ADVOCATES FOR 22/11/2	2021   27-10-2021	To	26-11-2021	
  1)			 То То	26-11-2021 25-11-2021	
  1) 2)	DR. B N GOGOI	  27-10-2021			
 1) 2) 3)	DR. B N GOGOI MR. A CHAMUAH	27-10-2021 22-11-2021	То	25-11-2021	
1) 2) 3) 4)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR	27-10-2021 22-11-2021 22-11-2021	To To	25-11-2021 26-11-2021	
 1) 2) 3) 4)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA	27-10-2021 22-11-2021 22-11-2021 22-10-2021	To To To	25-11-2021 26-11-2021 23-12-2021	
 1) 2) 3) 4) 5)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN	27-10-2021 22-11-2021 22-11-2021 25-10-2021 27-10-2021	To To To	25-11-2021 26-11-2021 23-12-2021 10-12-2021	
 1) 2) 3) 4) 5) 6)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN MR. R C SANCHATI	27-10-2021 22-11-2021 22-11-2021 25-10-2021 27-10-2021 10-11-2021	To To To To	25-11-2021 26-11-2021 23-12-2021 10-12-2021 29-11-2021	
 1) 2) 3) 4) 5) 6) 7)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN MR. R C SANCHATI MR S SANCHETI	27-10-2021 22-11-2021 22-11-2021 25-10-2021 27-10-2021 10-11-2021 11-11-2021	To To To To To	25-11-2021 26-11-2021 23-12-2021 10-12-2021 29-11-2021 26-11-2021	
	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN MR. R C SANCHATI MR S SANCHETI MR. A DAS	27-10-2021 22-11-2021 22-11-2021 25-10-2021 27-10-2021 10-11-2021 11-11-2021	To To To To To To To To	25-11-2021 26-11-2021 23-12-2021 10-12-2021 29-11-2021 26-11-2021 30-11-2021	
 1) 2) 3) 4) 5) 6) 7) 8)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN MR. R C SANCHATI MR S SANCHETI MR. A DAS MR. N SHARMA	27-10-2021 22-11-2021 22-11-2021 25-10-2021 27-10-2021 10-11-2021 11-11-2021 13-11-2021 15-11-2021	To	25-11-2021 26-11-2021 23-12-2021 10-12-2021 29-11-2021 26-11-2021 30-11-2021 25-11-2021	
 1) 2) 3) 4) 5) 6) 7) 8) 9)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA MR. R K JAIN MR. R C SANCHATI MR S SANCHETI MR. A DAS MR. N SHARMA MR. J SARMAH	27-10-2021 22-11-2021 22-11-2021 25-10-2021 27-10-2021 10-11-2021 11-11-2021 13-11-2021 15-11-2021	To	25-11-2021 26-11-2021 23-12-2021 10-12-2021 29-11-2021 26-11-2021 30-11-2021 25-11-2021 27-11-2021	

14	MR. A SATTAR	24-11-2021	To	30-11-2021
15	MR. U K BORTHAKUR	18-11-2021	To	24-11-2021
16	MR B ACHARYYA	16-11-2021	To	10-12-2021
17	MR S SARMA	15-11-2021	To	03-12-2021
18	MR A GOENKA	15-11-2021	To	26-11-2021
19	MR. N DHAR	22-11-2021	To	22-12-2021
20	MR. B CHAKRABORTY	17-11-2021	To	26-11-2021
21	MR R GOENKA	22-11-2021	To	26-11-2021
22	MR. S U AHMED	22-11-2021	To	22-11-2021
23	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
24	MR. R P KAKOTI SR. ADV.	18-11-2021	To	26-11-2021
25	MR. P TELI	22-11-2021	To	24-11-2021
26	MR A KALITA	22-11-2021	To	05-12-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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### [ For Monday, 22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

### HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

**COURT NO: 12** 

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 (RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No.	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		WITHDRAWAL		
66	Bail Appln./3145/2021 SCANNED COPY OF CASE DIARY, B/O	NABIBUR RAHMAN @ MOKI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM
		MOTION (BA)		
67	Bail Appln./3307/2021 B/O	MAJIBAR RAHMAN @ MD MAJIBOR RAHMAN @ MD MAZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MS. B BARUAH MR. N K MURRY	PP, ASSAM
		BAIL HEARING (BA)		
68	Bail Appln./2658/2021 FIXED	ASHRAFUSL ALOM  Versus  THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
		BAIL HEARING		
69	AB/3790/2021 FIXED	DEEPAK KUMAR SAH @ DEEPAK SHA @ GUTAN  Versus  THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
70	AB/3796/2021 FIXED	DEEPAK KUMAR SAH @ DEEPAK SHA@ GUTAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
		ORDERS		
71	Crl.Pet./490/2021 FIXED	M/S. NORPHEL WINERY AND ANR.  Versus  THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. U PATHAK MR. T PERTIN	GA, ASSAM MS. R GOGOI (R-5,6,7) PP, ASSAM SC, EXCISE DEPTT.

1)	DR. B N GOGOI	27-10-2021	То	26-11-2021
2)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA	22-11-2021	То	25-11-2021
3)	MR. A THAKUR	22-11-2021	То	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	То	27-11-2021
11)	MR P K BORAH	18-11-2021	То	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	То	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	То	30-11-2021
14)	MR. A SATTAR	24-11-2021	То	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	То	24-11-2021
16)	MR B ACHARYYA	16-11-2021	То	10-12-2021
17)	MR S SARMA	15-11-2021	То	03-12-2021
18)	MR A GOENKA	15-11-2021	То	26-11-2021
19)	MR. N DHAR	22-11-2021	То	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	То	26-11-2021
21)	MR R GOENKA	22-11-2021	То	26-11-2021
22)	MR. S U AHMED	22-11-2021	То	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	То	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	То	26-11-2021
25)	MR. P TELI	22-11-2021	То	24-11-2021
26)	MR A KALITA	22-11-2021	То	05-12-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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### [ For Monday, 22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

**COURT NO: 13** 

#### [CIVIL BENCH-III, I AND CRIMINAL MATTERS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-III, FROM ITEM NO. 68 TO 133 ) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ADMISSION		
52	WP(C)/2480/2016 FIXED	KHAGENDRA CHANDRA ROY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.P P BARUAH	SC, P H E SC, FINANCE
53	WP(C)/308/2018 FIXED	NIRMAL DEY  Versus  THE STATE OF ASSAM	MR. M U MAHMUD MR. P K DAS MS. C KALITA MR. S ISLAM MR. M ALI	SC, SECONDARY EDU. MD. R ALI MS. S BORO MR. M ALAMGEER
54	WP(C)/8746/2018 FIXED	MAIDANGSRI BASUMATARY  Versus  THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	GA, ASSAM MR. U K NAIR SC, GHC
55	WP(C)/5665/2019 FIXED	RANJIT URANG AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. M. KALITA SC. REVENUE
56	WP(C)/4298/2021 FIXED	KOHINOOR KHATUN @ KOHINUR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A RAHMAN	MS. P ADHIKARI GA, ASSAM G UDDIN MR A K AZAD MR H M R HOQUE
57	<b>WITH</b> WP(C)/6327/2019	BINA BALA ROY AND ANR.  Versus  THE STATE OF ASSAM AND 3 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM

1)	DR. B N GOGOI	27-10-2021	То	26-11-2021
2)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA	22-11-2021	То	25-11-2021
3)	MR. A THAKUR	22-11-2021	То	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
10)	MR. J SARMAH	15-11-2021	То	27-11-2021
11)	MR P K BORAH	18-11-2021	То	22-11-2021
12)	MS. T GOSWAMI	16-11-2021	То	02-12-2021
13)	MR. S P CHOUDHURY	15-11-2021	То	30-11-2021
14)	MR. A SATTAR	24-11-2021	То	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	То	24-11-2021
16)	MR B ACHARYYA	16-11-2021	То	10-12-2021
17)	MR S SARMA	15-11-2021	То	03-12-2021
18)	MR A GOENKA	15-11-2021	То	26-11-2021
19)	MR. N DHAR	22-11-2021	То	22-12-2021
20)	MR. B CHAKRABORTY	17-11-2021	То	26-11-2021
21)	MR R GOENKA	22-11-2021	То	26-11-2021
22)	MR. S U AHMED	22-11-2021	То	22-11-2021
23)	MR. J I BORBHUIYA	18-11-2021	То	03-12-2021
24)	MR. R P KAKOTI SR. ADV.	18-11-2021	То	26-11-2021
25)	MR. P TELI	22-11-2021	То	24-11-2021
26)	MR A KALITA	22-11-2021	То	05-12-2021



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

#### **SUPPLEMENTARY CAUSELIST**

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### [ For Monday, 22nd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

#### **BEFORE:**

## HONOURABLE MR. JUSTICE MANISH CHOUDHURY

**COURT NO: 15** 

#### [CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV,FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 22-11-2021 TO 26-11-2021, ALONG WITH THE FOLLOWING MATTERS

Sr.No.	. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ORDER (STAY VACATING	<u>5)</u>	
39	I.A.(Civil)/163/2020 FIXED <b>in</b> WP(C)/8273/2019	RAJU DAS AND ANR.  Versus  THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI	. MR. J M GOGOI SC, EXCISE DEPTT.
	<b>WITH</b> WP(C)/8273/2019	RAJU DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV MRS J M KONWAR MR. R KALITA MR. J M GOGOI MR. R SALOI MR S NANDI MS. M K BROWN	- ,
		ADMISSION		
40	WP(C)/1441/2021 CAVT. NO.02352/021, B/O	M/S GAURIPUR COOP FISHERY SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR
		<u>ORDERS</u>		
41	WP(C)/5350/2021 B/O	AMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	SC, PNRD GA, ASSAM

1)	DR. B N GOGOI	27-10-2021	То	26-11-2021
2)	DR. B N GOGOI MR. A CHAMUAH MR. A THAKUR MR. L P SHARMA	22-11-2021	То	25-11-2021
3)	MR. A THAKUR	22-11-2021	То	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
7)	MR S SANCHETI	11-11-2021	To	26-11-2021
8)	MR. A DAS	13-11-2021	To	30-11-2021
9)	MR. N SHARMA	15-11-2021	To	25-11-2021
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13)	MR. S P CHOUDHURY	15-11-2021	То	30-11-2021
14)	MR. A SATTAR	24-11-2021	То	30-11-2021
15)	MR. U K BORTHAKUR	18-11-2021	То	24-11-2021
16)	MR B ACHARYYA	16-11-2021	То	10-12-2021
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24)	MR. R P KAKOTI SR. ADV.	18-11-2021	То	26-11-2021
25)	MR. P TELI	22-11-2021	То	24-11-2021
26)	MR A KALITA	22-11-2021	То	05-12-2021